

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : P Maheswari
Vs
Gokula Kannan Benefit Fund Ltd.

MAIN PETITION NUMBER : CP1418/IB/2018

(IA/MA) APPLICATION NUMBERS

Cont.App/2(CHE)/2024

ORDER

Present: Shri. B. Sarath Babu, Ld. Counsel for the Applicant.
Shri.Arvind Rajagopal, Ld. Counsel for the Respondents.

Status report filed by the Liquidator vide memo 2249 dated 03.05.2024 stating that the entire amount has been remitted by the Respondents.

In view of the above, we dispose of the application with the directions that no further action be called for against the Respondents in the present application.

Cont.App/2(CHE)/2024 is **disposed of**.

Sd/-

VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-

SANJIV JAIN
MEMBER (JUDICIAL)

vs